

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.66/17	-	For typographi-cal corrections	230-232	Alcon Consulting Engineers (India) Pvt. Ltd. & Anothers

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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ORDER

Matter is listed today on the memo filed by the PCS for the Petitioner for correction of the order. Perused the representation. Tribunal can make corrections in the order under Rule 154. Office is directed to make corrections in the order as per the request of the PCS for the Petitioner and issue amended order and upload the same.


Member (T)


Member (J)